		Annexure – 9 Name of the corporate debtor: DSS Infrastructure Private Limited; Date of commencement of CIRP: 07.05.2024 (Order served to IRP dated 08.05.2024); List of creditors as on: 28.02.2025													
		List of other creditors (Other than financial creditors and operational creditors)													
	(Amount in₹)														
S.	No.	Name of	Details of clair	m received	Details of claim admitted					Amount of	Amount of	Amount of	Amount of	Remarks, if any	
		creditor								contingent	any mutual	claim not	claim under		
			Date of receipt	Amount	Amount of	Nature of	Amount covered	Amount	Whether	claim	dues, that	verified	verification		
				claimed	claim	claim	by	covered by	related		may be set-				
					verified		security interest	guarantee	party?		off				
	1	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	